

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.104

IB-1010/(ND)/2019

IN THE MATTER OF:

Susanta Mandal & Ors.

Vs.

AMB Infrabuild (P) Ltd & Anr.

....FINANCIAL CREDITOR

... RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 12.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Mr. R K Gupta & Adv. Ms Swaralipi Deb Roy with Adv. Mr. Akash Aggarwal for the CD

ORDER

No one is present from the Petitioner side at the time of virtual hearing of the matter. However, the Corporate Debtor is represented by his Counsel. In the interest of justice, let the matter be posted after 3 weeks.

List on 24.8.2021.

— Sd' —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd' —

(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit